

ITEM NO.19

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9818/2013

SANJAY KUMAR JAIN

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 01/03/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Kamal Pundir,Adv.
Dr. Vinod Kumar Tewari,Adv.

For Respondent(s) Mr. A. Raghunath,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to the
respondent No.1.

List the matter again on 22.04.2016.

(M V RAMESH)
Registrar

SB